

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2028
ANSWERED ON:13.12.2004
FAMILIES AFFECTED DUE TO IRRIGATION PROJECTS
Nayak Shri Ananta

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of families affected by the execution of irrigation projects in States including Orissa during Ninth and Tenth Plan Period;
- (b) whether any steps have been taken to provide suitable rehabilitation to the displaced families; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a)to(c) Irrigation being a state subject, the responsibility of planning, investigation, funding alongwith priority, execution, operation and maintenance of irrigation projects, including rehabilitation of displaced families primarily rests with the concerned State Governments themselves. The State Governments being the owners of the projects, it is the responsibility of the concerned State Governments to Resettle & Rehabilitate the project affected persons. Various State Governments have evolved their own Resettlement & Rehabilitation policies in respect of the project affected persons taking into account the local conditions. The data on project affected persons or going to be displaced by construction of the dams are not maintained by the Central Government.